

Metre Gauge line capacity which is also being enhanced by the provision of Centralised Traffic Control over the Bongaigaon-Gauhati section, are considered adequate to meet the transport requirements during the Fourth Plan almost fully. The capacity of 6000 Broad Gauge wagons, which will be available in the final stage, after the completion of the barrage and the rail link over it, will improve the position still further. The question of providing alternative arrangements does not, therefore, arise.

G.T. and Southern Express

2268. Dr. P. Srinivasan: Will the Minister of Railways be pleased to state:

(a) whether there are any proposals to speed up the long distance G.T. and Southern Express trains; and

(b) if so, the details thereof?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) and (b). No acceleration of the Grand Trunk Express trains is feasible at present, as no curtailment in the time required for speed restrictions imposed on account of a large number of developmental works, which are in progress on this route, is anticipated in the near future.

There is, however, a proposal to haul the Southern Express/Air-conditioned Express trains running between New Delhi and Madras, by diesel locomotives as soon as sufficient engines are available and maintenance facilities for these have been developed, and when this is done, some acceleration of these trains will be feasible.

पाकिस्तान द्वारा माल रोक लेना

2270. श्री श्रींकार लाल चेरवा : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पाकिस्तान ने

सिंधिया स्टाम सेव.वेशन कम्पन. लिमिटेड के कुछ जहाज पकड़ लिये हैं; और

(ख) यदि हां, तो कितने और उनमें कितना माल था ?

वाणिज्य मंत्री (श्री मनुभाई शाह) :

(क) जी, हां ।

(ख) दो जहाज जिनमें 2,460 टन माल था ।

Junior Administrative Rank Officers on the N. Ry.

2271. Shri Buta Singh: Will the Minister of Railways be pleased to state:

(a) the total number of Junior Administrative rank officers of the Northern Railway against whom cases of corruption and malpractices have been received by the Vigilance Directorate of the Railway Board or Vigilance Directorate of the Home Ministry during 1965 so far;

(b) the action taken in each case; and

(c) the Department in which each officer is serving?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) to (c). During the period 1-1-1965 to 30-11-1965, six complaints or cases relating to Northern Railway Officers of the Junior Administrative Grade, were received in the Vigilance Directorate of the Ministry of Railways. A copy of one of these complaints had also been received by the Central Bureau of Investigation as also by the Central Vigilance Commission.

The officers involved in these complaints or cases belong to various departments as indicated below:—

Traffic (Transportation) & Commercial Department	2
Civil Engineering Department	1

Mechanical Engineering Department	1
..	1
Signal & Telecommunication Department	1
..	1
Stores Department	1

One of these cases was enquired into and in consultation with the Central Vigilance Commission appropriate action has been taken in respect of the officer involved.

One complaint was investigated and the matter is being considered further in consultation with the Central Vigilance Commission.

Two complaints are under investigation.

The remaining two complaints are under preliminary examination.

In addition to the six officers mentioned above, the name of one Junior Administrative Grade officer belonging to the Traffic (Transportation) and Commercial Department of Northern Railway has figured in one of the reports received from the Central Bureau of Investigation. This report is under consideration of the Central Vigilance Commission.

Clerks Grade I of Indian Railways Accounts Deptt.

2272. Shri Buta Singh: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that certain senior-most Clerks Grade I in the Indian Railways Accounts Department get less pay than their Juniors (Junior as Clerks Grade II & Grade I); and

(b) the steps taken to remove this anomaly?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) Yes, in some cases.

(b) This is a general anomaly which exists not only in Accounts Department but in all other departments of the Railways as well as in

non-Railway Departments. The question of removal of this anomaly is under consideration.

Assistant Inspector of Works

2273. Shri Onkar Lal Berwa: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a selection for the post of Assistant Inspector of Works was held in 1964 by the Divisional Superintendent, Northern Railway, New Delhi;

(b) whether it is also a fact that the result of this selection has not so far been declared; and

(c) if so, the reasons therefor and the target date for declaring the result?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) Yes.

(b) No.

(c) Does not arise.

Office of the Director General of Supplies and Disposals

2274. Shri Gulshan: Will the Minister of Industry and Supply be pleased to state:

(a) whether it is a fact that some staff of the Directorate of Railway Stores are continuously working in the Office of the Director General of Supplies and Disposals, New Delhi for more than 2 years, on the seats where the rate contracts are dealt with;

(b) if so, the reasons therefor; and

(c) whether the administration propose to shift them to other sections?

The Minister of Supply and Technical Development in the Ministry of Industry and Supply (Shri Raghuramaiah): (a) to (c). Yes. There are three Purchase Officers and 5 Assistants. In accordance with the existing procedure both gazetted as well as non-gazetted staff is transferred from one Section/seat to another